

**GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION**

LOK SABHA
UNSTARRED QUESTION NO.3747
TO BE ANSWERED ON 09.08.2018

Safe Drinking Water in SC/ST Areas

†3747. SHRI DEVJI M. PATEL:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details and names of schemes being implemented in the country for providing clean drinking water in Scheduled Castes and Scheduled Tribes dominant settlements;
- (b) the percentage of works completed of the ongoing projects under the said schemes and the expected time by which the said projects are likely to be completed;
- (c) the State-wise details of funds allocated/released and utilised under drinking water schemes during each of the last three years and the current year; and
- (d) the number of villages provided drinking water in Pindwara area of Rajasthan under these schemes?

**ANSWER
MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) & (b) Water is a state subject. The Ministry of Drinking Water & Sanitation administers the centrally sponsored scheme, the National Rural Drinking Water Program (NRDWP) for providing technical and financial assistance to the States to supplement their efforts to provide adequate and safe drinking water in rural areas of the country including Scheduled Caste (SC) and Scheduled Tribe (ST) dominated settlements. Under NRDWP, 22% and 10% funds are kept aside for coverage of SC and ST dominated habitations respectively. The Ministry monitors the percentage of works completed of ongoing schemes through online Integrated Management Information System (IMIS). As reported by States, the stage wise completion status of ongoing schemes under NRDWP in various States / UTs is as under:-

Total no. of ongoing schemes	75 to < 100% physically completed	50 to < 75% physically completed	25 to < 50% physically completed	0 to < 25% physically completed	0% physically completed
39503	6,969	4,764	3,768	5,468	2,626

Completion of the schemes and coverage of drinking water is a dynamic process depending on the resources (water and finance).

- (c) The State-wise details of funds allocated/released and utilised under drinking water schemes of NRDWP during each of the last three years and the current year are at Annexure-I.
- (d) As reported by State Government of Rajasthan, Pindwarablock of district Sirohi consists of total 109 villages. Out of which 52 villages are SC / ST dominated. Out of these 52 villages, 10 are benefitted by Reverse Osmosis (RO) Plant, 14 by De-fluoridation Unit (DFU) plants, 1 by Solar Pumps and 2 by Pump & Tank (P&T) schemes.

Annexure referred to in reply of part (c) of Lok Sabha Unstarred Q.NO. 3747 for answer on 09.08.2018

Details of Allocation, Release and Expenditure for the last 3 years and current year under NRDWP (all amount in Rs. Crores)

S. No	State	2015-16			2016-17			2017-18			2018-19 as on 06.08.2018		
		Allocation	Release	Exp.	Allocation	Release	Exp.	Allocation	Release	Exp.	Allocation	Release	Exp.
1	ANDAMAN and NICOBAR	0.38	0.16	0	0.45	0.22	0	0.43	0	0	0.62	0	0
2	ANDHRA PRADESH	156.69	170.05	190.6	181.01	204	157.38	159.51	233.09	267.03	187.37	93.68	14.39
3	ARUNACHAL PRADESH	58.08	65.4	66.23	100.89	110.84	113.71	99.12	84.69	76.69	96.95	32.54	0
4	ASSAM	268.26	284.11	216.2	398.37	348.06	206.61	524.1	474.8	387.2	457.56	91.68	61.44
5	BIHAR	229.6	202.73	295.38	313.22	373.81	473.29	394.53	355.6	216.21	406.01	164.22	13.39
6	CHATTISGARH	63.69	60.83	64.64	70.65	84.28	65.66	64.33	49.84	49.89	94.57	25.27	1.88
7	GOA	2.08	1.66	0	2.44	1.19	3.35	2.32	0	1.83	3.34	0	0
8	GUJARAT	240.13	238.91	274.78	281.14	278.5	265.16	231.62	290.86	315.14	237.09	118.55	0
9	HARYANA	97.65	122.65	150.74	114.53	111.53	116.42	118.95	88.82	87.34	81.88	32.18	0.47
10	HIMACHAL PRADESH	65.2	64.38	69.88	69.65	83.31	66.04	66.02	101.85	129.42	91.12	45.56	0
11	JAMMU AND KASHMIR	199.4	192.12	222.16	232.88	225.14	219.94	222.26	325.33	344.86	309.07	132.25	0
12	JHARKHAND	126.85	132.09	133.7	115.77	131.74	157.89	172.68	209.09	171.47	207.97	33.1	4.86
13	KARNATAKA	307.62	278.08	366.68	359.38	343.72	341.33	290.86	365.81	272.89	312.33	13.86	0
14	KERALA	52.78	48.05	64.45	62.35	75.22	74.21	56.88	95.16	95.53	88.25	44.13	0
15	MADHYA PRADESH	181.76	193.73	381.15	213.61	232.26	212.48	195.67	135.51	163.35	272.83	136.42	14.91
16	MAHARASHTRA	344.16	330.88	584	412.33	404.45	412.32	338.13	282.47	187.84	470.20	0	0.55
17	MANIPUR	28.98	27.92	43.44	41.83	40.61	18.87	32.2	66.25	69.53	40.25	0	0
18	MEGHALAYA	30.52	31.24	30.92	42.02	40.42	49.29	41.86	85.91	87.14	52.43	26.21	9.45
19	MIZORAM	17.71	17.32	23.16	25.33	24.49	24.82	22.4	46.1	25.93	28.00	14	20.18
20	NAGALAND	39.27	38.53	61.9	37.93	36.84	40.2	27.66	17.88	18.77	34.72	17.36	0
21	ODISHA	96.9	103.19	165.25	114.9	134.96	100.59	102.69	83.59	93.48	154.99	44.17	11.13
22	PUDUCHERRY	0.74	0	0	0.86	0.29	0	0.82	0	0	1.29	0	0
23	PUNJAB	39.77	42.79	36.57	46.02	51.89	53.56	115.25	173.29	103.64	104.92	37.12	1.89
24	RAJASTHAN	547.17	526.75	480.21	1073.52	1072.92	681.21	891.95	714.24	728.81	587.55	106.51	0
25	SIKKIM	10.64	12.05	12.49	14.77	19.42	16.51	9.3	17.51	11.6	11.62	0	0.79
26	TAMIL NADU	169.5	182.35	164.85	157.6	174.68	188.98	121.61	185.1	196.86	180.99	90.5	0
27	TELANGANA	88.77	97.71	106.42	115.97	133.09	111.89	775.01	843.56	592.47	131.40	46.9	209.8
28	TRIPURA	28.07	31.68	39.97	39.48	43.73	38.73	32.26	83.93	42.77	55.18	0	0.65
29	UTTAR PRADESH	477.69	490.31	690.46	651.58	621.95	639.54	538.99	472.42	616.77	698.78	311.89	2.16
30	UTTARAKHAND	63.57	60.06	99.79	90.88	88.19	99.95	68.42	110.28	153.84	99.17	49.58	1.02
31	WEST BENGAL	199.68	216.85	288.75	423.39	440.15	444.86	810.48	996.68	599.45	412.05	261.7	45.63
Total		4233.31	4264.58	5324.8	5804.75	5931.9	5394.8	6,528.31	6,989.66	6,107.75	5910.50	1969.38	414.59